

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CA-(CAA)-415(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.

NAME OF THE COMPANY: M/s. Bureau Veritas Consumer Product Services (India) Pvt. Ltd. and Bureau Veritas (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None


For the Respondent (s) : Ms. Shweta Bharti, Advocate
Mr. J. K. Chaudhary, Advocate
Mr. Pranav Shangari, Advocate

ORDER

Report of the RD is still not before us, though a copy has been received by the Ld. Counsel for the Applicant. It is submitted that no objections have been received from the Income Tax Department.

Let an affidavit in respect of the objections received/ not received be filed pursuant to the publication as well as annex the copy of the notice serviced on the Income Tax Department.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)